## Annexure-1

Name of the Coporate Debtor: Kasata Hometech India Pvt Ltd

Date of Commencement of Liquidation:

List of Stakeholders as on: 12th Sep 20222

List of Secured Financial Creditors

															Amount in Rs	;
Sr No	Name of the Creditor	Identification No	Details of Claim received		Details of claim admitted							Amt of	Amt of any mutual dues.	Amt of claim	Amt of claim	n Remarks, if
			Date of Receipt	Amount claimed	Amount of Claims admitted	Nature of Claim	Amount covered by security interest	Whether security interest relinquished?(Yes/No)	Details of Security Interest	Amt covered by Gaurantee	% share in total amount of claims admitted	contingent claim	that may be set off		under verification	anv
1	Milestones Trusteeship Services Pvt Ltd		13-09-2022	389,400,474	301,239,878	Debentureholders	301,239,878	No	Refer Note 1	301,239,878	99.08	0	0	88,160,596	0	
2	SBI		9-Jul-22	2,804,588	2,804,588	House Loan	2,804,588	Yes	B/B-501 Kalp Nishang 1	2,804,588	0.92	0	0	0	0	
Total				392,205,062	304,044,466	-	304,044,466	-		304,044,466	100			88,160,596	-	

5th Aug 2022

Note 1. 1. FIRST AND EXCLUSIVE CHARGE ON THE IMMOVABLE PROPERTY AND THE DEVELOPMENT RIGHTS ON SUCH IMMOVABLE PROPERTY OF THE CORPORATE DEBTOR SITUATED IN THE STATE OF GUJARAT BEING ALL THAT PIECE AND PARCEL OF LAND ADMEASURING 12804 SQ. MTRS COMPRISING OF EIGHT TOWERS, DETAILS OF WHICH ARE MORE PARTICULARLY DESCRIBED IN SCHEDULE A TO THE DEBENTURE TRUST CUM MORTGAGE DEED DATED 28TH MARCH 2016. 2. FIRST AND EXCLUSIVE CHARGE ON THE IMMOVABLE PROPERTY AND THE DEVELOPMENT RIGHTS ON SIC HI MMONTGAGE DEED LOF LAND ADMEASURING 6171 SQ. MTRS COMPRISING OF FOUR TOWERS, DETAILS OF WHICH ARE MORE PARTICULARLY DESCRIBED IN SCHEDULE A TO THE DEVELOPMENT RIGHTS ON SIC HI MMOVTABLE PROPERTY OF THE CORPORATE DEBTOR SITUATED IN THE STATE OF GUJARAT BEING ALL THAT PIECE AND PARCEL OF LAND ADMEASURING 6171 SQ. MTRS COMPRISING OF FOUR TOWERS, DETAILS OF WHICH ARE MORE PARTICULARLY DESCRIBED IN SCHEDULE A TO THE DEBENTURE TRUST CUM MORTGAGE DEED DATED 28TH MARCH 2016. 2. ESCROW ON THE RECEIVABLES 4. THREE MONTHS INTEREST RESERVE 5. PERSONAL GUARANTEE ISSUED BY MR. NARESH PATEL AND MR. RAMESH PATEL DATED 28TH MARCH 2016

## Note 2.

The amount has been already claimed by the Debentureholders on the Individual Capacity.